

Shri S. V. Ramaswamy: Sir, I used the word 'co-operating' in the broad sense. It only means that we have made certain proposals and the response is not there.

Shri Hem Barua: Sir, I want your ruling about his statement that English is an associate language.

Mr. Speaker: I did not think any answer was necessary. The hon. Member already knows it.

Shri Sham Lal Saraf: In view of the fact that both railway traffic and the traffic on the road have immensely increased, may I know how long the Government will allow things to go on like this? Why should not the Railway Department themselves sponsor the necessary schemes or in collaboration with the Road Transport Authorities?

Shri S. V. Ramaswamy: As the hon. Member put it, the road traffic itself has increased. Therefore, partly it is the responsibility of the Road Transport Authorities also to participate in these things.

Shri A. P. Jain: Sir, the answer given by the Deputy Minister for Railways to one of the supplementaries is rather surprising. He said that one truck and one bus stopped on the track and did not move. Were they mad men or did they want to commit suicide? Has any enquiry been made about that? Has any action been taken against them?

Mr. Speaker: Is the reference to the Minister?

Shri A. P. Jain: Not to the Minister, but to the drivers of the truck and bus.

Some hon. Member rose—

Mr. Speaker: Next Question—Shri Samanta.

Shri Sonavane: Sir, I got up and sat down several times, and I could not get a chance to put a supplementary.

Mr. Speaker: He has not sponsored the question and he takes up another

question. I am not going to allow him.

Shri Sonavane: So many others who did not sponsor the question were given a chance to put supplementaries.

Mr. Speaker: That is not fair on his part. I have not been partial to anybody.

Shri Sonavane: I got up several times and still I could not catch your eye.

Mr. Speaker: Order, order. Let us go to the next question.

Encouragement to Sportsmen among Railway Employees

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*317. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri B. K. Das:
Shri M. L. Dwivedi:

Will the Minister of Railways be pleased to state:

(a) whether any encouragement is given to sportsmen among the Railway employees for further improvement in sports and games;

(b) if so, the nature of encouragements and facilities given; and

(c) how many persons have been given such facilities in the last of current year?

The Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes.

(b) The following facilities and encouragements are given to sportsmen:

(i) Grant of special casual leave to participate in recognised tournaments;

(ii) Supply of kit to participate in tournaments. In addition special kit allowance is given to those railwaymen who represent the country abroad;

(iii) Issue of free passes to participate in recognized tournaments;

(iv) Sportsmen of outstanding merit are considered each year along with other Railway staff for presentation of awards during the Railway Week;

(v) Training facilities are provided to railwaymen on a large scale. Sports clubs and institutes exist at most of the important stations. Special coaching is imparted in different games. Expert Coaches are engaged by the Railway Sports Control Board and coaching camps are conducted round the year. A number of railwaymen have qualified themselves from the National Institute of Sports as Coaches and are imparting training to railwaymen on different railways; and

(vi) Railway teams are entered in a number of tournaments including the Nationals to improve their standard.

(c) It is not possible to specify the number of sportsmen who have been given such facilities in the past. A large number of railwaymen avail of the facilities referred to above.

Shri S. C. Samanta: May I know how many teams were sent recently for the Olympic Games?

Shri Shahnawaz Khan: Railways did not send any teams as such but they formed part of the Indian contingent.

श्री म० ला० द्विवेदी : अभी मंत्री महोदय ने बतलाया कि इम्पारटेंट रेलवे स्टेशन्स पर खेल क्री सुविधायें दी जाती हैं। मैं जानना चाहता हूँ कि इम्पारटेंट की परिभाषा में किस श्रेणी तक के स्टेशन आते हैं, और स्पोर्ट्स के लिये इस वर्ष के लिये मंत्रालय ने कितनी धनराशि निर्धारित की है ?

श्री शाहनवाज खान : जहाँ ज्यादा आदमी होते हैं वहाँ ज्यादा सुविधायें दी जाती हैं, लेकिन इस का यह मतलब नहीं है कि जो छोटे-छोटे स्टेशन हैं वहाँ कोई सुविधा नहीं है। वहाँ

वाली-बाल और इस तरह के खेलों का प्रबंध किया जाता है। एक स्टाफ वैलफेयर फंड है जिस में से रेलवेज इस के प्रखराजात बरदास्त करती है।

Shri B. K. Das: May I know whether each railway sets apart any specific amount for this purpose?

Shri Shahnawaz Khan: It is left to the different railways to decide the amount.

Shri K. C. Pant: Are sportsmen given any preference at the time of recruitment?

Shri Shahnawaz Khan: Sportsmen of outstanding merit are sometimes recruited directly in Class 3.

Shrimati Savitri Nigam: What amount has been set apart for sports this year?

Shri Shahnawaz Khan: As I submitted before, it is left to the different railways to decide that.

Shrimati Savitri Nigam: May I know the total amount set apart by all the railways?

Shri Shahnawaz Khan: No definite amount is earmarked as such. We leave it to the different railways to decide.

Mr. Speaker: Shri Basumatari.

Shri M. L. Dwivedi: This is the point on which I seek information.

Mr. Speaker: Even though I do not permit him?

Shri M. L. Dwivedi: Then I will resume my seat.

Shri Basumatari: In view of the fact that there is a similar scheme for the encouragement of sports under the Ministry of Education, may I know whether there is proper co-ordination between the railways and the Ministry of Education?

Shri Shahnawaz Khan: We look after our own sports by setting apart a certain amount of money. Whenever we need assistance from the Ministry

of Education, we avail ourselves of those facilities. We also send people to the National Institute of Sports at Patiala.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि अगर रेलवे बोर्ड ने इस सम्बन्ध में कोई धनराशि निर्धारित नहीं की है तो जो साधारण कैप्टन आदि रूपया खर्च करते हैं वे कहां से करते हैं ? इसलिये आप कृपा कर के बतलायें कि रेलवे मंत्रालय ने या रेलवे बोर्ड ने इस सम्बन्ध में कितनी धनराशि निर्धारित की है एक साल के लिये ?

अध्यक्ष महोदय : उन्होंने ने तो कहा कि रेलवे बोर्ड नहीं करता अलग-अलग स्टेट्स करती हैं ।

श्री म० ला० द्विवेदी : रेलवे एम्पलाईज के लिये स्टेट्स नहीं करतीं ।

श्री शाहनवाज खां : मैंने यह अर्ज किया था कि हिन्दुस्तान में आठ रेलवे जोन्स हैं और हर एक रेलवे जोन खुद अपना-अपना फंसला करता है कि इसके लिये कितना रूपया निर्धारित किया जाय । स्टाफ वैलफेयर फंड से हम चार रूपया फी कस दिया करते थे अब हम ने साठे चार रूपया कर दिया है, और यह जो ५० नये पैसे अधिक हैं वह इस काम के लिये हैं ।

Shri A. P. Sharma: Has any specific quota or number been fixed for the recruitment of such staff per year?

Shri Shahnawaz Khan: About half a dozen.

Railway Accidents at Andal and Phulera.

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*318. { **Shri S. M. Banerjee:**
 Shri Bhakt Darshan:
 Shri Bhagwat Jha Azad:

Will the Minister of Railways be pleased to state:

(a) whether inquiries into the accidents at Andal and Jaipur (Phulera)

have been completed;

(b) if so, the findings thereof; and

(c) whether the reports of the inquiries will be laid on the Table?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The Additional Commissioners of Railway Safety, Calcutta and Bombay, who held statutory enquiries into these accidents, have submitted their Preliminary Reports.

(b) According to the Provisional Findings of the Additional Commissioners of Railway Safety, the accident at Andal was caused by the driver of the motor truck who fouled the line after having crashed through the level crossing barrier gate while that at Sambhar Lake (Jodhpur-Phulera) was due to the driver of the bus having tried to cross the unmanned level crossing gate in the face of an approaching train.

(c) There is no such proposal.

Shri S. M. Banerjee: There was a demand in this House that both these cases should be referred to a judicial enquiry. I want to know whether after the finalisation of this Report Government find any justification to refer it to a judicial commission.

Shri S. V. Ramaswamy: There is no need to refer it to the judicial committee of enquiry when road users have crashed with the gate in one case and with the train in another case.

श्री भक्त दर्शन : श्रीमन्, जहां तक मुझे सूचना मिली है ११ जून को फुलेरा टेस्टेशन के पास जो दुर्घटना हुई थी उस के बारे में यह कहा जाता है कि इंजन जबकि मोटरगाड़ी से लड़ गया—टकरा गया—तब भी ड्राइवर ने उसे नहीं रोका और बहुत दूर तक उसे धक्का देता रहा, जिस से २६ क्विंटल मारे गये और २३ घायल हुए, अतः मैं जानना चाहता हूँ कि उस ड्राइवर के खिलाफ कोई कार्यवाही की गई है अथवा उसे मुअ्तिल आदि किया गया है ?